

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.1198/99

Dated : 18.7.2000

Between

1. Dr. GGSN. Rao
2. Dr. B. Venkateswarlu
3. Dr. G.R. Maruti Shankar
4. Dr. C.R. Thyagaraju
5. Dr. N.N. Nimbole
6. Dr. G.R. Korwar
7. Dr. N.D. Das
8. Dr. P.K. Mishra
9. Dr. P.R. Reddy
10. Dr. N.N. Srivastava
11. Dr. M.S. Prasad
12. Dr. P. Sreenivasa Rao
13. Dr. M.V. Padmanabhan
14. Dr. US. Victor
15. Dr. D. Gangadhar Ra
16. Mr. K. P. R. Vittal
17. Mr. G. Subba Reddy
18. Mr. I.A. Khan
19. Dr. V.M. Mayande

: Applicants

And

1. Union of India, rep. by
Secretary, Min. of Finance
Dept. of Expenditure
North Block, New Delhi 110001
2. Union of India, rep. by
Secretary, Min. of Agriculture
Krishi Bhavan, New Delhi 110001
3. Director General
ICAR, Krishi Bhavan
New Delhi 110001
4. Director General
ICAR, Krishi Bhavan
New Delhi 11000s
5. Under Secretary (Personnel)
ICAR, Krishi Bhavan
New Delhi 110001



6. Director, CRIDA
Santosh Nagar, Hyderabad -359

: Respondents

Counsel for the applicants

: Ch. Ramesh Babu, Advocate

Counsel for the respondents 1 & 2

: K. Narahari, CGSC

Counsel for the respondents 3 to 6

: N.R. Devaraj, SC for ICAR

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. R. Rangarajan, Member (Admn)

2

OA.1198/99

dated : 18.7.2000

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Mr. Ch. Ramesh Babu for the applicants, Mr. K. Narahari for Respondents 1 and 2 and Mr. N.R. Devaraj for the respondents 3 to 6.

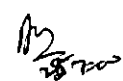
2. This OA is covered by the judgement given in OA.1194/99, which is disposed of today.

3. Hence, the OA is disposed of as withdrawn with liberty as given in OA.1194/99.


(R. Rangarajan)
Member(Admn)


(D.H. Nasir)
Vice Chairman

Dated : 18 July, 2000
Dictated in Open court



sk

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

COPY TO:-

1ST AND 2ND COURT

1. HDHND
2. HARN (ADMN) MEMBER
3. HBSJP (JUDL) MEMBER
4. D.R. (ADMN)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL.

TYPED BY _____ CHECKED BY _____
COMPARED BY _____ APPROVED BY _____

THE HON'BLE MR. JUSTICE DH. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. S. JAI PARAMESHWAR
MEMBER (JUDL)

DATE OF ORDER

24/8/7/00

MA/RA/CP.NO

IN

QA.NO.

1198/28

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

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